

in all Mail/Express trains with new cushioned 1st class sleeper coaches has now been shelved;

(b) if so, what are the reasons therefor; and

(c) if the answer to part (a) above be in the negative, what are the reasons for the delay in implementing the scheme which aims at easing availability of accommodation in trains thereby eliminating corruption in reservations?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c) It is the policy of the Railways to replace two first class coaches with one 1st class AC 2 tier sleeper coach and one second class coach thereby releasing more accommodation. It is also the policy of the Railways to provide only second class accommodation with better facilities like cushioned berths, lending library etc. on the new long distance trains. These are being implemented progressively.

Appointment of Chairmen, Railway Service Commissions at Calcutta and Madras

458. SHRI CHARAN JIT CHANAN: Will the Minister of RAILWAYS be pleased to refer to the answer to Starred Question 278 given in the Rajya Sabha on the 8th May, 1978 and state:

(a) whether the persons selected for the posts of Chairmen of the Railway Service Commissions at Calcutta and Madras have since been appointed;

(b) if so, what are the particulars of the person appointed as Chairman of the Railway Service Commission at Calcutta including his qualifications in the fields of personnel selection and Railway establishments;

(c) what was the mode of his selection and what are the terms and tenure of his appointment;

(d) what are the names of the other persons on the panel of names sent to

the Union Public Service Commission for approval; and

(e) what are the pay, allowance* and other benefits attached to the post and whether the pay of the present incumbent of the post, if he is a retired Government servant, is reduced by the pension drawn by him: if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Shri P. K. Patnaik, Retired Additional Secretary, Lok Sabha Secretariat, has been appointed as Chairman, Railway Service Commission, Calcutta. He had administrative experience in the Orissa Legislative Assembly as also in the Lok Sabha Secretariat for over two decades.

(c) In accordance with the Recruitment Rules for filling up posts of Chairmen, Railway Service Commissions, the selection to the post of Chairman, Railway Service Commission, Calcutta, was made by U.P.S.C. out of a panel of names sent to them by the Ministry of Railways. The tenure of Chairman is 6 years or till attaining the age of 62 years, whichever is earlier. The terms and conditions offered to him are detailed in the attached statement.

(d) The following three names were included in the panel sent to U.P.S.C. for filling the post of Chairman, Railway Service Commission, Calcutta:

(i) Shri P. K. Patnaik, Additional Secretary, Lok Sabha.

(ii) Shri S. C. Banerjee, Retired Additional Chief Personnel Officer, Eastern Railway.

(iii) Shri V. C. Rajagopal, Director, Statistics and Economics, Railway Board.

(e) The Chairman draws salary in scale Rs. 2000-125/2-2250 provided that when a retired Government officer is appointed to the post, his pay

plus pension shall not exceed the last pay drawn. Allowances and other benefits attached to the post are as for Group 'A' Railway officers of his status.

The pay of the present incumbent of the post of Chairman, Railway Service Commission, Calcutta, being a retired Central Government Officer, is regulated as indicated above.

Statement

(1) *Period of Tenure*—The duration of the re-employment will be for a period of six years from the date you take over the assignment or the date of the attainment of 62 years whichever is earlier.

The appointment can be terminated at any time within the above period either by Government giving one to you in writing without assigning any cause or by your giving one month's notice to the Government in writing. The Government, however, reserve the right to terminate your services in terms of Rule 149 (4) of the Indian Railway Establishment Code, Volume-I, as amended from time to time. If your services are terminated for insubordination, intemperance or other misconduct or on your being declared medically unfit for the discharge of your duties, you will not be entitled to a month's notice or pay instead of notice.

(2) *Pay Scale*—Rs. 2000-125/2-2250 per month. Your pay will be fixed in accordance with Ministry of Railway's letter No. PCII/74/Rep-I/21 dated 30-4-75 read with that Ministry's letter No. E(G)58 EMI-29 dated 31-3-59 as amended and clarified from time to time.

(3) *Leave*—On the same scale as for temporary railway servants under the Liberalised Leave Rules, 1949, as amended from time to time.

(4) *Travelling Allowance*—Under the rules applicable to Railway Officers Class I.

(5) *Privilege Passes*—During the period you serve on the Commission, you will be entitled to privilege passes and P.T.O's in accordance with the Rules in force from time to time as applicable to Railway Officers.

(6) *Pension/Provident Fund*—You may subscribe to the State Railway Provident Fund (Contributory) as per

111 of the instructions contained in Railway Ministry's letter No. E(G)58 EMI-29 dated 31-3-1959.

(7) *Medical Attendance*—As for Railway Officers of equal status.

(8) *General*—In all matters not specifically provided for herein, you will be governed by the provisions of the Indian Railway Codes and other extant orders as amended/issued from time to time.

Import of technical know-how and availability of talent within the country

459. SHRI ARVIND GANESH KUL-

KARNI: SHRI S. W. DHABE:

SHRI NARASINGH PRASAD

NANDA:

SHRI M. ANANDAM: SHRIMATI

AMBIKA SONI:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have recently liberalised import of know-how in case of industries like or chemicals, synthetic fibres, plastic raw materials and rubber synthetics; and

(b) whether Government have assessed the present know-how availability within country and the potentiality of using Indian talent for such purposes?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b) According to the Statement on Industrial Policy laid before